

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 427
ANSWERED ON 04TH FEBRUARY, 2020

IMPLEMENTATION OF CEFPPC SCHEME

427. SHRI REBATI TRIPURA:
SHRI DHANUSH M. KUMAR:
SHRI SOYAM BAPU RAO:
SHRI SELVAM G.:
SHRI GAUTAM SIGAMAANI PON:
DR. HEENA GAVIT:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government is implementing the Creation/Expansion of Food Processing and Preservation Capacities (CEFPPC) scheme, if so, the present status and the achievement by the scheme since its inception especially, State-wise;
- (b) whether an Inter-Ministerial Approval Committee (IMAC) has approved project worth Rs. 271 crore under the CEFPPC scheme, if so, the details thereof and the criteria fixed for this purpose;
- (c) whether the Government is focusing on projects that emphasized on linking agriculture and marketing food processing technologies, if so, the details thereof;
- (d) whether the Government has set any target in the scheme for generation of employment, if so, the details thereof; and
- (e) the other steps taken/being taken by the Government in linking agriculture and marketing food processing technologies?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAMESWAR TELI)

(a): Yes Sir. Ministry of Food Processing Industries (MoFPI) is implementing a Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for creation/expansion of food processing industries in the country. As on date, 219 food processing units have been approved under the scheme since inception. The state-wise number of units approved, grants-in-aid sanctioned and released under the scheme is at **Annexure-I**.

(b): Intern-Ministerial Approval Committee (IMAC) has approved 219 projects under the scheme in the country till date with total project cost of Rs. 2989.18 Crore including grant-in-aid of Rs. 821.41 crore. The criteria prescribed in the scheme guidelines dated 08.01.2020 for evaluation / selection of the proposals is at **Annexure-II**.

(c): MoFPI gives additional weightage to projects focusing on adoption of modern / innovative food processing technologies and also utilization of perishable agriculture produce by the units.

(d): The Government has approved a target of 85,000 direct & indirect employment under the scheme for 400 food processing units during 14th Finance Commission cycle.

(e): MoFPI is also implementing Mega Food Parks (MFPs) and Agro Processing Clusters (APCs) schemes which aim at providing modern infrastructure facilities for the food processing along the value chain from the farm to the market based on the cluster approach. This will result in setting up of more food processing units in agricultural production clusters.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 427 FOR ANSWER ON 04TH FEBRUARY, 2020 REGARDING “IMPLEMENTATION OF CEFPPC SCHEME”

Details of State-wise approved food processing units and grants-in-aid sanctioned / released under the Scheme for Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC) of Pradhan Mantri Kisan Sampada Yojana (PMKSY) as on 30.01.2020

Sl. No	State	No. of units approved	Amount of Grant-in-Aid Approved (Rs. in Crore)	Amount of Grant Released (Rs. in Crore)
1	Andhra Pradesh	2	8.48	0.00
2	Arunachal Pradesh	1	5.00	0.00
3	Assam	4	16.89	6.90
4	Bihar	1	5.00	0.00
5	Chhatisgarh	1	5.00	2.50
6	Goa	1	2.90	0.00
7	Gujarat	24	94.15	5.93
8	Haryana	15	55.01	13.65
9	Himachal Pradesh	16	52.42	11.08
10	Jammu & Kashmir	16	51.55	7.34
11	Jharkhand	0	0.00	0.00
12	Karnataka	11	33.36	6.77
13	Kerala	9	32.74	4.60
14	Madhya Pradesh	7	32.86	12.36
15	Maharashtra	29	93.82	13.46
16	Manipur	0	0.00	0.00
17	Meghalaya	1	1.36	1.36
18	Mizoram	1	2.04	0.00
19	Nagaland	4	19.87	9.94
20	Odisha	2	10.00	7.50
21	Punjab	5	21.21	11.10
22	Rajasthan	9	29.34	9.89
23	Sikkim	1	5.00	0.00
24	Tamil Nadu	19	72.44	31.30
25	Telangana	2	9.29	0.00
26	Tripura	2	10.00	0.00
27	Uttar Pradesh	19	78.88	32.50
28	Uttarakhand	11	50.49	0.00
29	West Bengal	6	22.31	3.17
30	A&N Islands	0	0.00	0.00
31	Chandigarh	0	0.00	0.00
32	D&N Haveli	0	0.00	0.00
33	Delhi	0	0.00	0.00
34	Daman & Diu	0	0.00	0.00
35	Lakshdweep	0	0.00	0.00
36	Pondicherry	0	0.00	0.00
	Total	219	821.41	191.35

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 427 FOR ANSWER ON 04TH FEBRUARY, 2020 REGARDING “IMPLEMENTATION OF CEFPPC SCHEME”

Criteria for evaluation of proposals under Scheme for creation of food Processing & Preservation capacities

Sl. No.	Criteria for Evaluation of the proposal	Marks	Max marks	Modifications approved by IMAC
1	Priority Sector			
	a. For Perishable Products (<i>Fruits & Veg, Meat & Poultry, Milk & Aqua Products etc.</i>)	20	20	DPR/ Bank appraisal and IEM
	b. For Consumer products (<i>Bakery/Snacks/Breakfast cereals/RTE products etc.</i>)	10		
	c. For Non- Perishable Products (<i>Grain/Pulse/Oil milling etc.</i>)	05		
2	Leveraging of Investment in the project			
	For General areas		15	DPR/ Bank appraisal
	a. Proposed private investment including equity and unsecured loan \geq 1.5 times of grant sought	15		
	b. Proposed private investment including equity and unsecured loan $<$ 1.5 times of grant sought	10		
	For SC/ST, NER/ Himalayan States, Island areas & ITDP areas.			
	a. Proposed private investment including equity and unsecured loan \geq grant sought	15		
	b. Proposed private investment including equity and unsecured loan $<$ grant sought	10		
3	Investment on Eligible Project cost			
	a. More than Rs.15 crore	12	12	DPR/ CE Certificate.
	b. More than Rs 9 crore to 15 crore	08		
	c. Between Rs. 3 crore to 9 crore	06		
	d. Below Rs. 3 crore (in case of SC/ST, NER/Himalayan States/ITDP/Island)	04		
4	Net worth of the applicant			
	a. More than 2 times of proposed equity	05	05	Balance Sheet / CA Certificate / Supporting Documents
	b. 1.5 to 2 times of proposed equity	03		
	c. Less than 1.5 times of proposed equity	0		
5	Debt Service Coverage Ratio (DSCR) based on Bank appraisal			
	a. 3.0 and above	07	07	Bank Appraisal Report
	b. Between 2.5 but less than 3.0	05		
	c. Between 2.0 but less than 2.5	03		
	d. Between 1.5 but less than 2.0	01		
	e. Less than 1.5	00		
6	Women entrepreneur(s)			
	a. 100% shareholding of women in the firm	05	05	Relevant documents / ROC
	b. Majority stake / shareholding (more than 50% and less than 100% of women in the firm)	02		
7	Project Strength- The promoter(s) having professional / special training in food processing / technology			
	a. M.Tech / Ph.D. in Food Processing / Technology	05	05	Copy of Degree / Diploma / Certificate
	b. B.Tech in Food Processing / Technology	04		
	c. Diploma in Food Processing / Technology	03		
	d. Special Training in Food Processing / Technology for a period not less six months from Govt. recognized University / Institute	02		
8	Experience of applicant firm / promoter(s) in Food Processing:			
	a. Food processing business having annual turnover of ₹3 crore and above during previous year	10	10	Balance sheet, FSSAI license etc.
	b. Food processing business having annual turnover of ₹2 crore but less than ₹3 crore above during previous year	7		
	c. Food processing business having annual turnover of ₹1 crore but less than ₹2 crore during previous year	5		
	d. Food processing business having annual turnover of less than ₹1 crore during the previous year	3		
9	Introduction of innovative technology / processing in the project	04	04	Relevant documents
10	Type of unit			
	a. Setting up / creation of new unit (greenfield)	05	05	Relevant documents
	b. Expansion / modernization (brownfield)	0		
11	Location of the units			
	a. Mega Food Parks (MFPs) / Agro Processing Clusters (APCs) approved by MoFPI	12	12	Relevant documents / notification
	b. Outside MFPs/ APCs	03		
	Total		100	

A proposal would have to obtain a minimum of 60 marks in order to become eligible for consideration of grant-in-aid.